

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE C.S.DIAS

TUESDAY, THE 28TH DAY OF APRIL, 2020 /8TH VAISAKHA, 1942

Bail Appl.No. 211 of 2020

(CRIME NO.292 OF 2020 OF KODUNGALLUR POLICE STATION, THRISSUR
DISTRICT)

Petitioner/Accused

Saneesh, aged 38 years
S/o Subramanian, Kalathil (H)
Poy Bazar Desom, Azhikode Village
Kodungallur, Thrissur-680 664
By Advs.M/s. I.Dinesh Menon, L.

Rajesh Narayan Iyer

Respondent/complainant:

State of Kerala, represented by Sub Inspector of Police
Kodungallur Police station through the Public Prosecutor
High Court of Kerala, Ernakulam, Kochi-682 031.

BY PUBLIC PROSECUTOR SRI.**AJITH MURALI**

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION
ON 28.04.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

C.S.DIAS, J.

=====

B.A. TMP No.211 of 2020

=====

Dated this the 28th day of April, 2020

ORDER

The learned counsel for the petitioner submits that the petitioner has already been granted bail in two other connected cases. Hence this case may be called on 30.04.2020.

Call on 30.04.2020.

**C.S.DIAS
JUDGE**

SM